COURT – I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 284 of 2013

Dated: 3rd July, 2014

M/s. Raj West Power Ltd.

...Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **21.08.2014**.

COURT MASTER